

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Principal Bench

Company Appeal (AT) No. 150 of 2020

In the matter of:

C.A. Udayan Sen

....Appellant

Vs.

**National Financial Reporting Authority
(NFRA)**

....Respondent

With

Company Appeal (AT) No. 151 of 2020

In the matter of:

Shrenik Baid

....Appellant

Vs.

**National Financial Reporting Authority
(NFRA)**

....Respondent

With

Company Appeal (AT) No. 152 of 2020

In the matter of:

Rukshad Daruvala

....Appellant

Vs.

**National Financial Reporting Authority
(NFRA)**

....Respondent

Present:

Appellant:

**Mr. Arun Kathpalia, Senior Advocate
Ms. Aayushi Sharma, Sukanya Joshi, Prachi Dhanani,
Misha Rohtagi, Advocates**

Respondent:

**Mr. Ramji Srinivasan, Senior Advocate
Ms. Madhurika Ray, Mr. Rohan Anand, Mr. R.A.
Chowdhury, M.S. Rajshree Chaudhary, Advocates
Mr. Arun Kumar**

...contd.

ORDER**(Through Virtual Mode)**

03.02.2021: Learned Counsel for the Appellant submitted that in terms of the order dated 17th December, 2020 five weeks' time was granted to file the Rejoinder to the Reply filed on behalf of the Respondent.

2. Learned Counsel for the Appellant submitted that his rejoinder is ready and he will file Rejoinder by tomorrow. Prayer is allowed.

3. From the perusal of the Order Sheet, it appears that this Tribunal on 15th September, 2020 have taken note about **Writ Petition i.e. W.P.(C)1524/2020 (Udayan Sen Vs. Union of India & Anr.)** pending before the Hon'ble Delhi High Court

4. On query made, Learned Counsel for the Appellant submitted that the aforesaid Writ Petition is listed before the Hon'ble Delhi High Court on 22nd February, 2021.

List this matter on **16th March, 2021** under the same heading.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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